

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:2789  
ANSWERED ON:30.07.2014  
LANDFILL OVERFLOW  
Sreeramulu Shri B.

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether landfill overflow is causing a serious environmental problem in the country;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government to address the issue?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR):

(a) & (b): The urban areas are facing challenges of waste disposal, inter-alia, on account of rapid urbanization, increasing population, lack of public awareness, financial constraints and inadequate capacities of Urban Local Bodies. However, instances of serious environment problem due to landfill overflow have not been brought to the notice of this Ministry.

(c): Urban waste management is a State subject. State Governments/Urban Local Bodies are required to plan, design, execute and operate waste management projects in the urban areas of the country. This Ministry has notified the Municipal Solid Wastes (Management and Handling) Rules, 2000. As per these Rules, every municipal authority is responsible for collection, segregation, storage, transportation, processing and disposal of municipal solid waste in the country. The municipal authorities are also required to set up waste processing and disposal facilities. These Rules, inter-alia, provide for specifications for land filling, indicating site selection, facilities required at the site, specifications for land filling, pollution prevention, water quality monitoring, ambient air quality monitoring, plantation at landfill site, closure of landfill site and its post care.